

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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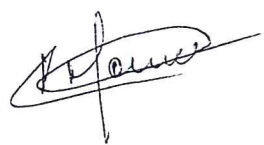
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/828/IB/2018
NAME OF THE PETITIONER : BHARTI AIRTEL LTD
NAME OF THE RESPONDENT : RAAJ INTERNET (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	AME V. KATARIA	Counsel for petitioner	
2.	Monica Chopda HSB Partners	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for Respondent has filed reply; the same is taken on record. The copy of which is circulated to the other side. Matter is posted for final arguments. Put up on 28.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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